### GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

#### **LOK SABHA**

### **UNSTARRED QUESTION No.572**

#### **TO BE ANSWERED ON 25.6.2019**

#### **Revival of Sick PSUs**

#### **572. SHRI SHIVAKUMAR C. UDASI:**

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) the number of sick Public Sector Undertakings (PSUs) and the strength of employees therein in the country at present;
- (b) whether the Government has any scheme or action plan to protect sick Public Sector Undertakings (PSUs) and for revival/ rejuvenation of PSUs/industrial units which have been closed down;
- (c) if so, the details thereof along with the PSUs/industrial units where revival plan is being implemented, State and location-wise; and
- (d) the action taken/being taken by the Government to provide means of livelihood to the workers employed in the sick/closed down PSUs?

#### **ANSWER**

## THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES

#### (SHRI ARVIND GANPAT SAWANT)

- (a) & (b): Department of Public Enterprises (DPE) has issued guidelines for revival and restructuring of sick/ incipient sick and weak Central Public Sector Enterprises (CPSEs) on 29.10.2015 to be followed and implemented by the administrative Ministries /Departments. As per the guidelines, the administrative Ministries/ Departments shall monitor the performance of CPSEs functioning under them and classify them into sick, incipient sick and weak CPSEs. The guidelines provide that a CPSE would be considered sick if it meets one of the following criteria:
  - (i) If it is declared sick as per the provisions of the Companies Act, 2013.
  - (ii) If its net worth is negative.

As per information available in the Public Enterprises Survey 2017-18 that was laid on the Table of both the Houses of Parliament on 27.12.2018, the CPSEs having negative networth as on 31.3.2018 along with the number of employees in such CPSEs are given in Annex-I.

Further, as the CPSEs function under the administrative control of concerned Ministries/ Departments, all matters relating to revival/ restructuring/disinvestment including closure of sick CPSEs and revival/ rejuvenation of closed CPSEs/ units of CPSEs are dealt by the concerned administrative Ministry/ Department on a case-to-case basis.

- (c): As per the information available with DPE, Government has approved revival/ restructuring/merger plans for 6 sick/ loss making CPSEs, namely, (i) Brahmaputra Valley Fertilizer Corpn. Ltd., (ii) Hindustan Steelwork Construction Ltd., (iii) Richardson & Cruddas Ltd. (iv) NEPA Ltd., (v) Hooghly Printing Company Ltd. and (vi) Konkan Railway Corporation Ltd. Detail of such CPSEs is given in Annex-II. Further, Department of Fertilizers has informed that Government of India is reviving 5 closed fertilizer plants of Fertilizer Corporation of India Ltd. (FCIL) and Hindustan Fertilizer Corporation Ltd. (HFCL) namely Talcher, Ramagundam, Gorakhpur and Sindri plants of FCIL and Barauni plant of HFCL by setting up new Ammonia Urea plants of 12.7 lakh metric tonnes per annum capacity. The detail in this regard is also given in Annex-II.
- (d): The employees of CPSEs which are being closed are entitled to compensation as per VRS/VSS guidelines of DPE. The revised guidelines for time bound closure of sick /loss making CPSEs issued by DPE on 14.6.2018, inter alia, provide for payment of VRS/VSS at 2007 notional pay scale to employees of CPSEs under closure irrespective of the existing pay scales of the company.

Further, Government is implementing Counseling, Retraining & Redeployment (CRR) Scheme to provide opportunities of self/ wage employment to the employees (or their dependents) of CPSEs separated under Voluntary Retirement Scheme (VRS)/ Voluntary Separation Scheme (VSS) due to closure / restructuring of CPSEs. The scheme aims to provide short duration skill development training programmes to equip the beneficiaries for self/ wage employment.

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# <u>Annexure-I referred to in part (a) &(b) of reply to Lok Sabha Unstarred Question No.572</u> <u>due for answer on 25.6.2019</u>

## List of CPSEs having negative networth as on 31.3.2018

| Sr. No. | Name of the Ministry/ Department/ CPSE | Net Worth as<br>on 31.3.2018<br>(Rs. In lakhs) | No. of<br>Employees |
|---------|--|--|---------------------|
|         | D/O CHEMICALS & PETROCHEMICALS         |  |                     |
| 1       | HINDUSTAN FLUOROCARBONS LIMITED        | -6184  | 140                 |
| 2       | HINDUSTAN ORGANIC CHEMICALS LTD.       | -106146  | 470                 |
|         | D/O FERTILIZER                         |  |                     |
|         | FERTILIZERS & CHEMICALS (TRAVANCORE)   |  |                     |
| 3       | LTD.                                   | -169579  | 1963                |
| 4       | MADRAS FERTILIZERS LTD.                | -49203   | 632                 |
|         | D/O PHARMACEUTICALS                    |  |                     |
|         | BENGAL CHEMICALS & PHARMACEUTICALS     |  |                     |
| 5       | LTD.                                   | -9204  | 248                 |
| 6       | HINDUSTAN ANTIBIOTICS LTD.             | -35860   | 972                 |
| 7       | IDPL (TAMILNADU) LTD.                  | -2563  | 112                 |
| 8       | INDIAN DRUGS & PHARMACEUTICALS LTD.    | -753450  | 28                  |
| 9       | ORISSA DRUGS & CHEMICALS LTD.          | -1343  | 40                  |
| 10      | RAJASTHAN DRUGS & PHARMACEUTICALS LTD. | -1285  | 160                 |
|         | MINISTRY OF CIVIL AVIATION             |  |                     |
| 11      | AIR INDIA ENGINEERING SERVICES LTD.    | -113978  | 4440                |
| 12      | AIR INDIA EXPRESS LTD.                 | -91329   | 1241                |
| 13      | AIR INDIA LTD.                         | -2489371                                       | 11827               |
| 14      | AIRLINE ALLIED SERVICES LTD.           | -165415  | 602                 |
| 15      | HOTEL CORPN. OF INDIA LTD.             | -24252   | 740                 |
|         | MINISTRY OF COAL                       |  |                     |
| 16      | BHARAT COKING COAL LTD.                | -42882   | 48747               |
|         | D/O COMMERCE                           |  |                     |
| 17      | PECLTD.                                | -113391  | 110                 |
| 18      | STCL LTD.                              | -456405  | 11                  |
|         | D/O TELECOMMUNICATIONS                 |  |                     |
| 19      | ITI LTD.                               | -90887   | 3576                |
| 20      | MAHANAGAR TELEPHONE NIGAM LTD.         | -633735  | 25191               |
| 21      | TCIL BINA TOLL ROAD LTD.               | -1585  | 30                  |
|         | D/O DEFENCE PRODUCTION                 |  |                     |
| 22      | HINDUSTAN SHIPYARD LTD.                | -61944   | 1178                |
|         | MINISTRY OF DEVELOPMENT OF NORTH       |  |                     |
|         | EASTERN REGION                         |  |                     |
|         | NORTH EASTERN HANDICRAFTS & HANDLOOM   |  |                     |
| 23      | DEV.CORPN. LTD.                        | -247   | 56                  |
|         | NORTH EASTERN REGIONAL AGRI. MARKETING |  |                     |
| 24      | CORP.LTD.                              | -1716  | 50                  |
|         | ANDAMAN & NICOBAR ISL. FOREST &        |  |                     |
| 25      | PLANT.DEV.CORP.LTD                     | -32310   | 929                 |

|    | D/O HEAVY INDUSTRIES                  |          |        |
|----|---------------------------------------|----------|--------|
| 26 | BHARAT PUMPS & COMPRESSORS LTD.       | -10921   | 391    |
| 27 | BHEL ELECTRICAL MACHINES LTD.         | -825     | 168    |
| 28 | HINDUSTAN CABLES LTD.                 | -567313  | 0      |
| 29 | HINDUSTAN NEWSPRINT LTD.              | -78      | 450    |
| 30 | HINDUSTAN PAPER CORPORATION LTD.      | -31354   | 1840   |
|    | HINDUSTAN PHOTO FILMS MANUFACTURING   |          |        |
| 31 | CO. LTD.                              | -2033003 | 170    |
| 32 | HMT BEARINGS LTD.                     | -12387   | 0      |
| 33 | HMT CHINAR WATCHES LTD.               | -59372   | 0      |
| 34 | HMT MACHINE TOOLS LTD.                | -119188  | 1426   |
| 35 | HMT WATCHES LTD.                      | -287402  | 145    |
| 36 | HOOGHLY PRINTING COMPANY LTD.         | -45      | 43     |
| 37 | INSTRUMENTATION LTD.                  | -66670   | 712    |
| 38 | NAGALAND PULP & PAPER COMPANY LTD.    | -7954    | 181    |
| 39 | NEPA LTD.                             | -1929    | 705    |
| 40 | RICHARDSON & CRUDDAS(1972) LTD.       | -28909   | 11     |
| 41 | SAMBHAR SALTS LTD.                    | -3324    | 110    |
| 42 | TUNGABHADRA STEEL PRODUCTS LTD.       | -6093    | 0      |
|    | MINISTRY OF HOUSING & URBAN AFFAIRS   |          |        |
| 43 | NBCC ENGINEERING AND CONSULTANCY LTD. | -134     | 21     |
|    | MINISTRY OF PETROLEUM & NATURAL GAS   |          |        |
| 44 | HPCL BIOFUELS LTD.                    | -3909    | 736    |
|    | MINISTRY OF RAILWAYS                  |          |        |
| 45 | BHARAT WAGON & ENGG. CO. LTD.         | -1768    | 60     |
| 46 | BURN STANDARD COMPANY LTD.            | -10756   | 525    |
| 47 | FRESH & HEALTHY ENTERPRISES LTD.      | -1810    | 4      |
| 48 | RITES INFRASTRUCTURE SERVICES LTD.    | -58      | 0      |
|    | MINISTRY OF SHIPPING                  |          |        |
| 49 | HOOGHLY DOCK AND PORT ENGINEERS LTD.  | -10453   | 45     |
|    | MINISTRY OF STEEL                     |          |        |
| 50 | THE BISRA STONE LIME COMPANY LTD.     | -11639   | 724    |
|    | MINISTRY OF TEXTILES                  |          |        |
| 51 | BIRDS JUTE & EXPORTS LTD.             | -12244   | 0      |
| 52 | BRITISH INDIA CORPORATION LTD.        | -80909   | 1209   |
|    | HANDICRAFTS & HANDLOOM EXPORTS CORP.  |          |        |
| 53 | OF INDIA LTD.                         | -4093    | 95     |
|    | NATIONAL JUTE MANUFACTURES            |          |        |
| 54 | CORPORATION LTD.                      | -23704   | 0      |
|    | MINISTRY OF TOURISM                   |          |        |
| 55 | RANCHI ASHOK BIHAR HOTEL CORPN. LTD.  | -699     | 32     |
| 56 | UTKAL ASHOK HOTEL CORPN. LTD.         | -2405    | 0      |
|    | Total                                 |          | 113296 |

# <u>Annexure-II referred to in part (c) of reply to Lok Sabha Unstarred Question No.572 due for answer on 25.6.2019</u>

| Sl. | Name of the Ministry/                       | Date of approval/ Gist of the approval of  |
|-----|---|--|
| No. | Department/ CPSE                            | the Government   |
| A   | CPSEs to which revival/ restructuring/      |  |
|     | merger plans approved                       |  |
|     | Department of Fertilizers                   | 0 1 5 2015   |
| 1   | Brahmaputra Valley Fertilizer Corpn. Ltd    | Government approved on 21.5.2015 financial restructuring and setting up of a new brown field Ammonia-Urea complex at Namrup through Joint Venture.   |
|     | Ministry of Steel                           |  |
| 2   | Hindustan Steelwork Construction Ltd.       | Cabinet approved on 25.6.2016 financial restructuring of HSCL and its takeover by NBCC. The company was takenover by NBCC.   |
|     | D/o Heavy Industry                          |  |
| 3   | Richardson &Cruddas Ltd.                    | Cabinet had approved on 9.9.2016 inter alia financial restructuring to come out of the purview of BIFR, strategic disinvestment of Nagpur and Chennai units, etc.  |
| 4   | NEPA Ltd.                                   | CCEA approved on 3.10.2018 budgetary support for Revival and Mill Development Plan(RMDP), pending salary dues, statutory dues, VRS and thereafter on completion of RMDP, the company will be disinvestment.                      |
| 5   | Hooghly Printing Company Ltd.               | CCEA approved on 19.9.2018 closure of business operations of HPCL and its merger with the holding company, Andrew Yule Company Ltd.  |
|     | Ministry of Railways                        |  |
| 6   | Konkan Railway Corporation Ltd.             | CCEA approved on 15.12.2017 2 <sup>ND</sup> financial restructuring proposal of KRCL in the form of conversion of redeemable preference shares of the Government into convertible preference shares to remain networth positive. |
| В   | Revival of closed CPSEs/ units of CPSEs uno | der Department of Fertilizers  |
| 1   | Fertilizer Corporation of India Ltd.        |  |
|     | Name of Fertilizer Plant                    | Name of the location & State where plant is located  |
| 1.1 | Talcher Fertilizer Ltd.                     | Talcher, Odisha  |
| 1.2 | Ramagundam Fertilizers & Chemicals Ltd.     | Ramagundam, Telangana  |
| 1.3 | Hindustan Urvarak & Rasayan Ltd.            | Gorakhpur, Uttar Pradesh   |
| 1.4 | Hindustan Urvarak & Rasayan Ltd.            | Sindri, Jharkhand  |
| 2   | Hindustan Fertilizer Corporation Ltd.       |  |
| 2.1 | Hindustan Urvarak & Rasayan Ltd.            | Barauni, Bihar   |